

(1)

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI.

OA-1624/2003

New Delhi this the 2nd day of July, 2003.

Hon'ble Shri Justice V.S. Aggarwal, Chairman
Hon'ble Shri S.K. Naik, Member(A)

Baldeo Singh,
Sub-Divisional Engineer,
G/X-Akbarabad Telephone Exchange,
Akbarabad(UP).

Permanent Address:

Village Post : Sueer Kalan,
Teh. Mont. Distt.Mathura(UP). Applicant
(through Sh. D.N. Sharma, Advocate)

Versus

1. Union of India through
the Secretary to the Govt. of
India, Ministry of Communication,
(Deptt. of Telecommunication),
20, Ashok Marg, Sanchar Bhawan,
New Delhi-1.
2. The Chief General Managr Telecom(West),
Telecom Circle, Dehradun.
3. The Telecom District Manager,
Rampur-244 901. Respondents

ORDER (ORAL)

Shri Justice V.S. Aggarwal, Chairman

The facts alleged by the applicant are that on 1.1.1990 the Department of Telecom introduced a Lateral Promotion Scheme in the grade of Junior Telecom Officers who have completed more than 12 years service without promotion. The applicant has also requested for the benefit of the Scheme. We are informed that the claim of the applicant has not been considered and is hanging fire on the pretext of non-availability of



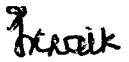
annual confidential reports of the applicant from 1994-99. The applicant is likely to superannuate shortly.


2. By virtue of the present application, the applicant seeks a direction to settle his claim for granting him the benefit of Lateral Promotion admissible to him.

3. At this stage, when rights of the respondents are not likely to be affected, we deem it unnecessary to issue show-cause notice to the respondents while disposing of the present application.

4. It is directed that Respondent No.2 would consider the claim of the applicant and pass a speaking order preferably within four months from the date of receipt of a certified copy of this order and communicate to the applicant. The claim of the applicant has been incorporated in his notice dated 18.08.2002.

5. With these directions, the OA is disposed of at the admission stage itself.


(S.K. Naik)
Member(A)


(V.S. Aggarwal)
Chairman